

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:2052

ANSWERED ON:09.03.2006

SCHEMES FOR OLDER PERSONS

Ahir Shri Hansraj Gangaram;Gehlot Shri Thaawar Chand;Joshi Shri Pralhad Venkatesh;Reddy Shri Karunakara G.;Satheedevi Smt. P.

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the present number of older persons and old age homes in the country alongwith the number of older persons living below poverty line, State/UT-wise;
- (b) the details of proposals received from various State Governments/Union Territory Administrations and NGOs/VOs under various schemes implemented for older persons during 2005-06;
- (c) the funds allocated and released under each scheme during the said period, State/UT-wise and NGOs/VOs wise; and
- (d) the details of old age homes/day care centres set up during 2005-06, State/UT-wise?

Answer

MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SMT. SUBBULAKSHMI JAGADEESAN)

(a) As per Census, 2001, the total population of older persons is 7,66,22,321. State/UT-wise number of older persons is available at the website www.censusindia.net and in the book 'Tables on Census 2001' published by the Office of Registrar General, India. However, data is not available for the older persons living below poverty line. State/UT-wise number of old age homes receiving grant in aid under the scheme 'Integrated Programme for Older Persons' (Plan Scheme) is given at Annexure.

(b) The total number of proposals received from the Non Governmental Organisations under the scheme during 2005-06 is around 720.

(c) Under the scheme, grant in aid is given to Non Governmental Organisations (NGOs) directly. Funds released under the scheme to NGOs in various States/Union Territory during 2005-06 (upto 28.2.2006) is available at Ministry's web site ([www. Socialjustice.nic.in](http://www.Socialjustice.nic.in))

(d) Six new old age homes have been sanctioned under the scheme during 2005-06 as per details below:

Name of the State No. of old age home sanctioned

Punjab	1
Tamil Nadu	1
Orissa	2
West Bengal	1
Manipur	1

ANNEXURE

Statement referred to in reply to Part (a) of the Lok Sabha Unstarred Question No. 2052 for 9.3.2006 by Shri Thwarchand Gehlot, Shri G. Karunakara Reddy, Shri Hansraj G. Ahir, Adv. (Shrimati) P. Satheedevi and Shri Pralhad Joshi, regarding Schemes for older persons.

State/UT-wise number of old age homes

Sl. No. Name of the State/UT No. of old age homes receiving grant in aid

1	ANDAMAN & NICOBAR ISLANDS	0
2	ANDHRA PRADESH	104
3	ARUNACHAL PRADESH	0
4	ASSAM	10
5	BIHAR	1

6	CHANDIGARH	0
7	CHHATTISGARH	1
8	DADRA & NAGAR HAVELI	0
9	DAMAN & DIU	0
10	DELHI	0
11	GOA	0
12	GUJARAT	2
13	HARYANA	4
14	HIMACHAL PRADESH	0
15	JAMMU & KASHMIR	1
16	JHARKHAND	0
17	KARNATAKA	49
18	KERALA	4
19	LAKSHADWEEP	0
20	MADHYA PRADESH	9
21	MAHARASHTRA	9
22	MANIPUR	24
23	MEGHALAYA	0
24	MIZORAM	0
25	NAGALAND	1
26	ORISSA	45
27	PONDICHERY	3
28	PUNJAB	3
29	RAJASTHAN	4
30	SIKKIM	0
31	TAMIL NADU	50
32	TRIPURA	3
33	UTTAR PRADESH	35
34	UTTARANCHAL	3
35	WEST BENGAL	39
	Total	404